

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 168 of 2016 IN
DFR No. 894 of 2016**

Dated: 25th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**M/s. National Engineering Industries Ltd. Appellant(s)
Versus
Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley
Mr. Abhishek Upadhyay for Commission

ORDER

**IA No. 168 of 2016
*(Appl. for condonation of delay)***

Issue notice. Mr. R.K. Mehta takes notice on behalf of the State Commission. Notice be issued to the other respondents returnable on 24.05.2016. Dasti in addition is permitted.

List the matter on **24.05.2016.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson